Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 56 of 2013

Dated : 14th March, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Talwandi Sabo Power Ltd. **....Appellant(s)**
Versus
Punjab State Power Corpn. Ltd. & Anr. **....Respondent (s)**

Counsel for the Appellant (s): **Mr. Sitesh Mukherjee**
Mr. Avijeet Kr. Lala
Mr. Aniket Prasoon
Mr. Kanika Chug

ORDER

Admit. Issue notice to the Respondents returnable on 08.04.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on ***08.04.2013.***

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs